

**IN THE NATIONAL COMPANY LAW TRIBUNAL
MUMBAI (SPECIAL) BENCH**

(10) C.P.(IB)-3500(MB)/2019

CORAM:

SHRI CHANDRA BHAN SINGH
Member (Technical)

SMT. SUCHITRA KANUPARTHI
Member (Judicial)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON **20.01.2020**

NAME OF THE PARTIES: JM Financial Asset Reconstruction Co Ltd.

V/s

Shubh Hospitality Pvt. Ltd.

SECTION: 7 OF THE INSOLVENCY AND BANKRUPTCY CODE.

ORDER

1. The Learned Representative for Petitioner is present.
2. There are two counsel representing the two factions of the Respondent Company have filed Vakalatnama. The Counsel appearing for one of the group companies of the Respondent is yet to file Reply. He is directed to file Reply by 28.02.2020.
3. List the matter for hearing on **23.03.2020**.

Sd/-

CHANDRA BHAN SINGH
Member (Technical)

Sd/-

SUCHITRA KANUPARTHI
Member (Judicial)

20.01.2020
Aah